

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : TP(HC)/192/CAA/2017

PETITION NUMBER :

NAME OF THE TRANSFEROR1 : AL SHIFA SCAN CENTRE PVT LTD


NAME OF THE TRANSFEREE : KIMS AL SHIFA HELATHCARE PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ADV SURESH NAINAN OMMENT

ADV SHERRY SAMUEL OMMENT


8/11/2017

ORDER

Counsel for petitioner present and made his arguments. Time extended at request for making submissions in relation to objections made by the Official Liquidator, High Court of Kerala. Put up on 15.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)